

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
AHMEDABAD**

REGIONAL BENCH, COURT NO. 2

CUSTOMS APPEAL NO. 11874 OF 2015

[Arising out of OIO-KDL-COMMR-PVRR-03-2015-16 dated 27/05/2015 passed by
Commissioner of CUSTOMS-KANDLA]

TRANS ASIAN SHIPPING SERVICES PVT LTD

Appellant

215-218, 2nd Floor, Mani Complex, Plot No. 84,
Sector-8, Gandhidham,
Kutch, Gujarat

Vs.

COMMISSIONER OF CUSTOMS-KANDLA

Respondent

Custom House, Near Balaji Temple,
Kandla, Gujarat

Appearance:

None appeared for the Appellant

Shri Himanshu P Shrimali, Superintendent (AR) for the Respondent

CORAM:

HON'BLE MR. Dr. AJAYA KRISHNA VISHVESHA, MEMBER (JUDICIAL)

Date of Hearing : 28.03.2025

Date of Decision : 28.03.2025

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 11454 of 2015.

**(Dr. AJAYA KRISHNA VISHVESHA)
MEMBER (JUDICIAL)**

Dharmi